

(7) (13) *H*
CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

M. A. NO. 3030/94
in
O.A. NO. 618/93

New Delhi, 8th September, 1994

THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

M. K. Dhar,
R/O C-II/1, Bapa Nagar,
New Delhi-110003.

... Applicant

By Applicant Shri A. K. Vali

Versus

1. Union of India through
Secretary, Ministry of
Home Affairs, New Delhi.

2. Secretary, Deptt. of
Personnel, New Delhi.

... Respondents

By Advocate Shri B. Lal

O R D E R (ORAL)

M. A. No. 3030/94 has been moved by the applicant
praying for withdrawal of the O.A. Prayer allowed.

O.A. No. 618/93 is disposed of as withdrawn.

Adige
(S. R. Adige)
Member (A)

/as/